

Thefts of foreign made items from the cargo godown at Airports

2631. SHRI DINESH GOSWAMI:
SHRI NARASINGHA PRA-
SAD NANDA:
SHRI RAMACHANDRA
BHARADWAJ:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some cases of thefts of foreign made items worth lakhs of rupees from the cargo godown at the airports have come to the notice of Government;

(b) if so, what are the details thereof for the last three years and for the year 1981 (from 1st April 1981 to 31st August, 1981);

(c) whether some employees of Air India were also found involved in the pilferage and if so, what are the details thereof; and

(d) what action has been taken against the persons involved and to check such pilferage in future?

THE MINISTER OF STATE IN CHARGE OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-
LAL CHANDRAKAR): (a) to (d). The information being collected and will be laid on the Table of the Sabha.

Free air passes issued by Indian Airlines

2632. SHRI DINESH GOSWAMI:
SHRI NARASINGHA PRA-
SAD NANDA:
SHRI RAMACHANDRA
BHARADWAJ:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines have recently issued some free air passes;

(b) if so, what are the names of persons to whom such free air passes

have been issued and the purpose of issuing these passes;

(c) which is the authority who recommended for the issue of these free air passes to these persons; and

(d) what steps Government have taken to ensure that these free air passes are not misused?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-
LAL CHANDRAKAR): (a) No, Sir.

(b) to (d). Do not arise.

Cheating of Banks

2633. SHRI RAMACHANDRA
BHARADWAJ:

SHRI DINESH GOSWAMI:
SHRI NARASINGHA PRA-
SAD NANDA:

Will the Minister of FINANCE be pleased to state:

(a) whether he has seen press reports which appeared in the Times of India dated the 23rd August, 1981, wherein it has been stated that six cheats and matters of forgery, including two State Bank of India employees have been arrested for having cheated many banks all over the country of lakhs of rupees;

(b) if so, what are the details thereof;

(c) what are the names of the persons including the bank employees arrested for cheating the banks; and

(d) what action was taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANEHAI EAROT): (a) Yes, Sir.

(b) to (d). The Delhi Police have informed that they have arrested a gang of six cheats and forgerers who used to cheat banks by encashing forged drafts. They are:—

1. Shri Harsh Chaudhary Head Cashier, Connaught Circus Branch, State Bank of India,

2. Shri Rajinder Kumar Bidani,
State Bank of India, Karol Bagh
New Delhi.

3. Shri Surinder Kumar.

4. Shri Desh Raj.

5. Shri Raj Kumar Sethi.

6. Shri Balvinder Singh.

The matter is under police investigation. The two bank officials have been placed under suspension.

Underhand Sale of Mortgaged Properties of Oriental Bank of Commerce

2634. SHRI RAMCHANDRA

BHARADWAJ:

SHRI DINESH GOSWAMI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Shri M. P. Gupta of Emca House, 23/23B, Ansari Road, Darya Ganj, New Delhi, has raised a loan of Rs. 5 lakhs from the Oriental Bank of Commerce after mortgaging the Emca House and Rahul Apartments at 24/24, Darya Ganj, New Delhi, and then sold out the flats constructed in the building to various individuals; if so, what are the details thereof;

(b) what is the income tax and other taxes paid by Shri M. P. Gupta during the last three years; and

(c) what action Government propose to take against him?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) In

terms of Section 13 of the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1980, and in consonance with the practices and usages prevalent amongst the bankers, information relating to individual constituents of the banks can not be divulged.

(b) and (c) Information is being collected and to the extent available will be laid on the Table of the House.

Banks in West Bengal and Sikkim

2635. SHRI PRASENJIT BARMAN:

SHRI SUDHAKAR PANDEY:

Will the Minister of FINANCE be pleased to state:

(a) what are the names of the nationalised banks that are in operation in West Bengal and Sikkim; and

(b) how many branches of these banks have been opened in West Bengal and Sikkim during the last three years and what are their locations?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) State Bank of India, 7 Associates of State Bank of India and 20-Nationalised Banks are operating in West Bengal. In Sikkim only two public sector banks viz., State Bank of India and United Commercial Bank are functioning.

(b) The number of branches opened by public sector banks during 1979, 1980 and 1981 (upto June) in West Bengal is as indicated below:

	1979	1980	1981 (Upto June)
State Bank of India and its Associate Banks	13	24	29
20-Nationalised Banks.	66	77	25
Total	79	101	54